

to be fitted with photo-sensitive devices.

Apart from intensification and strengthening of security arrangements on the LOC/Border to prevent infiltration sustained pressure is also being maintained on the militants in the depth areas to contain violence and the fear of the gun.

वाहनों के प्रदूषण से बीमार होने वाले दिल्ली ट्रैफिक पुलिस के कार्मिकों का प्रतिशत

7758. मौलाना औबैदुल्ला खान आज़मी: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि वाहनों के प्रदूषण से दिल्ली ट्रैफिक पुलिस के कार्मिकों को गम्भीर खतरा पैदा हो रहा है;

(ख) यदि हां, तो दिल्ली पुलिस के कितने प्रतिशत कार्मिक प्रदूषण से होने वाली बीमारियों से पीड़ित हैं;

(ग) उनकी सुरक्षा व कल्याण के लिए कौन-कौन सी विशेष योजनाएं शुरू की गई हैं; और

(घ) उनका क्या प्रभाव पड़ा है/परिणाम निकले हैं?

गृह मंत्रालय में राज्य मंत्री (श्री पी.एम्. सईद):

(क) जी हां, श्रीमान। यातायात पुलिस के कार्मिक विशेष रूप से जो चौराहों पर तैनात होते हैं, वाहनों से निकलने वाले धुएं के कारण उतपन्न प्रदूषण से प्रभावित होते हैं।

(ख) दिल्ली यातायात पुलिस के कार्मिकों का प्रभावित होना उनके प्रदूषण के सम्पर्क में रहने की अवधि पर निर्भर करता है।

(ग) दिल्ली यातायात पुलिस ने एक कार्य योजना शुरू की है, जिसमें बारी-बारी से तैनाती करना प्रभावकारी प्रदूषण विरोधी मुखौटों का प्रयोग करना, यातायात पुलिस के कार्मिकों में जागृति के स्तर को बढ़ाना, नियमित जांच और उपचार करने की एक योजना शामिल है।

(घ) जागरूकता से यातायात पुलिस के कार्मिकों को सतर्क रहने में मदद मिली है। उसके परिणामस्वरूप दिल्ली पुलिस द्वारा जल्द उपचारी उपाय किये जा रहे हैं।

Bangladeshi Infiltrators in the Tribal Districts of Orissa

7759. SHRI BHAGABAN MAJHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the increasing number of Bangladeshi nationals in the tribal districts particularly in Koraput district of Orissa;

(b) if so, the number of such infiltrators as on date; and

(c) the steps taken to send them to Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Government is aware of the problem of illegal BD nationals staying in some areas in the country. It is difficult to estimate the number of such BD nationals as they enter clandestinely and mingle easily with local population.

(c) There are standing instructions to all State Governments and UT Administrations to detect and deport illegal BD migrants. besides, various measures, including intensification of patrolling by the BSF, strengthening of its water wings, accelerated programme of construction of border roads and fencing, strengthening of Prevention of Infiltration of Foreigners (PIF) Mobile Task Force (MTF) schemes, etc. have been/are being taken to check the infiltration and to detect and deport BD nationals back to Bangladesh.

Naxalite activities in Border Areas of Orissa, Andhra Pradesh and Madhya Pradesh

7760. SHRI BHAGABAN MAJHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the increasing naxalite activities in the

border areas of Orissa, Andhra Pradesh and Madhya Pradesh;

(b) if so, the steps taken to curb such activities; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) The Government is aware of the situation. Available reports indicate that naxalite activities in Andhra Pradesh and Madhya Pradesh have registered some decline since 1992. This trend is, however, not visible in Orissa as yet. 'Public Order' and 'Police' are State subjects. It is for the concerned State Governments to take concrete steps to improve law and order situation. At the Central level, action is taken to facilitate coordination of the anti-naxalite operations of different States and to improve flow of information useful for control of naxalite activities among the States. Further, assistance is being provided to the State Governments in terms of finance for modernisation of police, supply of improved weapons, deployment of para-military forces, etc.

Foreign Nationals Identified in the Border States

7761. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total number of foreign national so far identified in the border States of Assam, Tripura, Nagaland, Manipur, Punjab and Jammu and Kashmir;

(b) how many names of persons found to be foreign nationals have been deleted from the voters lists in the above states; and

(c) what precautions are taken to ensure that genuine citizens are not harassed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Except in the case of Assam where special provisions are laid under IMDT Act, the

State Governments have been delegated powers to detect and deport illegal foreign nationals.

(b) Revisions to Voters' List is carried out in accordance with guidelines and procedures prescribed by the Election Commission from time to time. As the Electoral Registration Officers in the States are authorised under Registration of Electors' Rules 1960 for inclusion or deletion of names from the Electoral Rolls, no such data is maintained by the Ministry.

(c) In the existing rules and procedures as are laid down in this regard, adequate safeguards are provided to ensure that no harassment is caused to genuine citizens.

Annual Report of US for 1993 on Terrorism

7762. DR. NAUNIHAL SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the United States in its 1993 annual report on terrorism has in effect accused Pakistan of continuing to support Kashmiri militants and Sikh separatists who engage in terrorist acts in India;

(b) if so, whether the Honourable Prime Minister had a chance to voice this grievance against Pakistan during his recent visit and urged the US Government not to support Pakistan in various ways to defer her to abandon an active/passive help to terrorists/secessionists in Punjab and Jammu and Kashmir; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes Sir.

(b) Yes Sir,

(c) Prime Minister briefed President Clinton on Indian concerns regarding cross-border support to terrorism in India, particularly in Jammu & Kashmir. President Clinton shared the concern on this issue and agreed that all outstanding